

control of Port Trusts are being allotted only to the monopoly concerns for storage of liquid cargo;

(b) whether Government are aware that 92 percent of the lands in various ports have been allotted only to a single company and its associates for keeping the liquid cargo and

(c) if so, the steps proposed to be taken to ensure that the lands are allotted to various companies?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir

(b) It is not correct that 92 percent of the lands in various ports have been allotted only to a single company and its associate for keeping the liquid cargo

(c) Does not arise.

Narnarayan Setu on Brahmaputra near Jogighopa

4102. SHRI ABDUL HAMID: Will the Minister of RAILWAYS be pleased to state

(a) whether Union Government are aware that "Narnarayan Setu" rail cum road, the 3rd bridge over river Brahmaputra near Jogighopa, Assam, the foundation stone was laid by the late Prime Minister Smt Indira Gandhi in 1983 with commitment to complete the same by 1990 but no initiative has been taken to start the bridge, and

(b) if so, the details and reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) At the time of laying foundation stone in 1983, no Completion Schedule for the bridge was committed

Due to paucity of resources in the past, work on the bridge could not be taken up. During 1987-88, however, Rs. 8 crores have been made available and it is proposed to commence work on the substructure for the conventional portion on the North bank. A Consultancy Contract has also been awarded for the design of Cable Stayed portion of the bridge on the South bank.

(b) Does not arise.

Utilisation of Calcutta Jetty Area

4103. SHRI AMAL DATTA: Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 1089 on 14th July 1986 regarding utilisation of Calcutta Jetties and state.

(a) the further progress, if any, made in finalising and implementing the proposal for utilisation of Calcutta Jetty area by Eastern Railway and State Government;

(b) the reasons for the delay, if any, for coming to a settlement;

(c) whether any proposal has been received from the State Government or any other authority for construction of any commercial/business complex; and

(d) if so, the details thereof and the present state of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). There has been no further progress in finalising a proposal for utilisation of Calcutta Jetty area by Eastern Railway and the State Government.

(c) and (d). No proposal has been received either from the State Government or from any other authority for construction of